

(c) if so, the names of such Rajas and Nawabs and the amount paid to each of them in each year; and

(d) the reasons for paying the money to the aforesaid Rajas and Nawabs now?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). A total amount of Rs. 4.67 crores was paid annually to the Rulers of former Indian States at the time of the commencement of the Constitution (26th Amendment) Act, 1971, which abolished privy purses. However, to enable the former rulers to adjust themselves to the changed circumstances and to mitigate hardship, the Government of India decided to make *ex-gratia* lump-sum cash payment to them. So far, an amount of Rs. 10.26 crores has been sanctioned to 271 out of 276 former rulers during the years 1974 to 1978 (upto 14th July, 1978). The payment in respect of the remaining five cases amounting to about Rs. 21 lakhs is still to be disbursed. No other payment has been made to these former rulers.

(c) and (d). Does not arise.

दूरदर्शन के परिवहन यूनिट के कार्यकरण की जांच

579. श्री टी० एस० नेगी : क्या सूचना और प्रसारण मंत्री 22 मार्च, 1978 के अंतरांकित प्रश्न संख्या 4049 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या दूरदर्शन के परिवहन यूनिट के मामले में जिसके बारे में पहले 22 जून, 1977 को प्रश्न पूछा गया था, कार्यवाही पूरी हो चुकी है ;

(ख) क्या यह सच है कि दोषी अधिकारियों को बचाने और कुछ निर्दोष अधिकारियों को फंसा लेने की दृष्टि से

इस मामले में जानबूझ कर देरी की गई है; और

(ग) अन्तम कार्यवाही पूरी करने में कितना समय लगेगा और यदि यह पूरी हो गई है, इसके क्या निष्कर्ष निकले ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण अडवाणी) : (क) इस मामले में विभागीय कार्यवाहियों के बारे में कारंवाई चालू है ।

(ख) : जी, नहीं ।

(घ) कार्यवाहियों को शीघ्र पूरा करने के प्रयास किए जा रहे हैं, किन्तु कोई विशिष्ट समय-सीमा नहीं दी जा सकती क्योंकि नियमों में निर्धारित विस्तृत प्रक्रिया का अनुसरण किया जाना है ।

Police Firings

580. SHRI BHAGAT RAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many times the police resorted to firing and the number of persons who were killed and wounded in different States from November, 1977 to June, 1978; and

(b) the reasons for each incident of firing?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). The information is being collected from all the States/Union Territories and would be laid on the Table of the House as soon as it is received.